

चीनी की खपत पर प्रतिबन्ध

8520. श्री फूल चंद वर्मा क्या

कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार चीनी की खपत पर प्रतिबन्ध लगाने के बारे में गम्भीरतापूर्वक विचार कर रही है

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इस सम्बन्ध में विस्तृत जानकारी का ब्यौरा क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री बी. पी. मौर्य) : (क) से (ग). मौजूदा तेल संकट में विश्व के बाजारों में चीनी मूल्यों में अभूतपूर्व बढ़ोतरी और इस वर्ष भारत में चीनी के उत्पादन में अनुमानित वृद्धि का पूरा फायदा उठा कर अत्यावश्यक विदेशी मुद्रा कमाने के लिए इस वर्ष चीनी का निर्यात बढ़ाने के लिए एक राष्ट्रीय आवश्यकता है। ऐसा करते समय यह सुनिश्चित करने के लिए प्रत्येक कोशिश की जाएगी कि चीनी की घरेलू खपत की जरूरतों पर कोई अनुचित प्रभाव न पड़े।

Transformation into Atta of Wheat Seeds Procured by National Seeds Corporation for West Bengal

3521. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that out of nearly a thousand ton of wheat seed procured by the National Seeds Corporation for West Bengal, a major chunk of it has gone outside the State after transformation into Aatta/Maida;

(b) if so, the person responsible for this; and

(c) disciplinary action Government have taken against him?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). Attention of the Government has drawn to reports in the newspapers that out of nearly a thousand tonnes of wheat seed marketed by the Regional Office of the National Seeds Corporation at Calcutta, some has been converted into atta. Of the 921 tonnes handled by the Regional Office, allocation State-wise has been 15 tonnes to Assam, 8 tonnes to Nagaland, 218 tonnes to Manipur, 40 tonnes to Tripura and 640 tonnes to West Bengal. The National Seeds Corporation has decided to institute a departmental enquiry into the allegations made in respect of these transactions. The Corporation would take action against the persons concerned, in the light of the results of the enquiry.

Salary of M.Ps. and M.L.A.s

8522. SHRI VAYALAR RAVI:

SHRI RAMACHANDRA:
SHRI KADANNAPPALLI:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the salaries of Members of Parliament is lower than the salaries of M.L.A.'s of different States; and

(b) if so, what is the difference compared to other States?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) and (b). Information is being collected from the State Governments and will be laid on the Table of the House.